NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04.12.2019

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CP/1118/IB/2018

NAME OF THE PETITIONER(S) : UNIQUE ROOF PVT LTD

NAME OF THE RESPONDENTS : SCM GARMENTS PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION / REPRESENTATION BY WHOM	SIGNATURE
1.	B. Sarathbabu by E. Ick Kumaran Advocate	for C.D ~~operational~~ creditor	
2.	MUTHUIAH THEVAR RADHAKRISHNAN	IRP	

ORDER

At request of Learned IRP seeking for time to comply with the order dated 15.11.2019 for representing the Petitioner against which the CIRP initiated by this Tribunal, three days' time is granted. Post this matter on **11.12.2019.**

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)